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NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/12/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

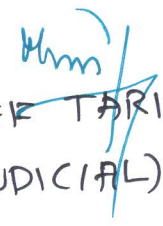
APPLICATION NUMBER :
PETITION NUMBER : TCP/67/2016
NAME OF THE PETITIONER(S) : P.M. Johny & another
NAME OF THE RESPONDENT(S) : Seaqueen Builders Private Limited & 3 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	PRIVADARSHINI N For T.K. BHASKAR	Counsel for Respondents	
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ORDER

No representation on behalf of the petitioner.
Counsel for respondents present. He
submits that he needs time for
arguing the matter. At request, time
is enlarged. Put up on 11.01.2017 @
10.30 A.M.

 (CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)	 (K. ANANTHA PADMANABHA SWAMY) MEMBER (JUDICIAL)
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